

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:203

ANSWERED ON:27.02.2007

COMMISSIONS ON POLICE REFORM

Chinta Mohan Dr. ;Suman Shri Ramji Lal;Vallabbhaneni Shri Balashowry

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether various Commissions and Committees were constituted for reforms in the police force in the country during the last three decades;
- (b) if so, the number and names thereof alongwith the date on which these were constituted; and
- (c) the percentage of the recommendations implemented so far?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

(a): Yes, Sir.

(b): Notable amongst the various Commissions/Committees which were set up by the Central Government during the last three decades are the National Police Commission (1977), Ribeiro Committee (1988), Padmanabhaiah Committee (2000) and the Malimath Committee on Reforms of Criminal Justice System(2001).

(c): As the Police is a State Subject, most of the recommendations have to be implemented by them. The recommendations of the above Commissions/Committees were forwarded to the State Governments. As the recommendations are at different stages of implementation by different State Governments, it is not possible to indicate the progress of implementation in terms of the percentage.